

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.409/2014 in O.A.No.2058/2012

Tuesday, this the 22<sup>nd</sup> day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

1. Mahinder Singh Adhikari,  
S/o Shri Jeevan Singh Adhikari  
Working as Asstt. Loco Pilot.

2. Shri Avnish Bithra,  
S/o Shri Chhiter Mal Sharma,  
Working as Asstt. Loco Pilot.

3. Shri Sanjay Kumar Saini,  
S/o Shri Ram Chander Saini,  
Working as Asstt. Loco Pilot.

4. Shri Sanjay Kumar,  
S/o Shri Attar Pal Singh,  
Working as Asstt. Loco Pilot.

Under Sr. Section Engineer (Loco)  
Northern Railway,  
Saharanpur (UP).

..Applicants  
(Nemo)

Versus

1. Shri P C Gajbhiye  
Secretary  
Railway Board  
Ministry of Railways, Rail Bhawan  
New Delhi

2. Shri S K Budlakoti  
General Manager  
Northern Railway  
Baroda House, New Delhi

3. Shri Anil Kumar Katpal  
Divisional Railway Manager  
Northern Railway, Amballa Cantt.

..Respondents  
(Mr. Shailendra Tiwary, Advocate)

## **O R D E R (ORAL)**

### **Mr. A.K. Bhardwaj:**

Mr. Shailendra Tiwary, learned counsel for respondents submitted that the Order, alleging disobedience of which the present Contempt Petition is filed, has been stayed by the Hon'ble High Court in W.P. (C) No.11122/2015 in terms of Order dated 21.12.2015.

2. In the wake, Contempt Petition is disposed of. Notices issued to the respondents are discharged. It goes without saying that if occasion arise, the applicants would be at liberty to revive the present proceedings. No costs.

**( V.N. Gaur )**  
**Member (A)**

**( A.K. Bhardwaj )**  
**Member (J)**

**December 22, 2015**  
/sunil/